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(2024) 01 AP CK 0017

Andhra Pradesh High Court - Amaravati

Case No: Appeal Suit No. 515 Of 2008

Malla Vara Ganesh Apparao

APPELLANT

Vs

Kakarla Sitaramayya & Others

RESPONDENT

Date of Decision: Jan. 25, 2024

Acts Referred:

• Code Of Civil Procedure, 1908 - Section 34, 96

Hon'ble Judges: V. Gopala Krishna Rao, J

Bench: Single Bench

Advocate: G L Nageswar Rao, Sreenivasa Rao Velivela

Final Decision: Dismissed

Judgement